

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No such broadcasts have come to the notice of Government in recent months.

(b) As stated in reply to Unstarred Question No-709 on 24th July, 1969, Sarred Question No. 573 on 21st. August 1968 and Unstarred Question No. 1403 on 20th November, 1968, some broadcasts of an objectionable nature from Radio Peace and Progress had come to notice.

(c) to (e). The attention of the Soviet Government has been drawn to the undesirable nature of such broadcasts from the point of view of Indo-Soviet relations. The Soviet Government will no doubt give due consideration to our objections.

**Visit by Delegation of Indian Industrialists to Latin America**

2367. SHRI D.N. PATODIA:  
SHRIMATI ILA PALCHAUDHURI:  
SHRI NARAIN SWARUP SHARMA:  
SHRI BAL RAJ MADHOK:  
SHRI RAM SWARUP VIDY-  
ARTHI:  
SHRI OM PRAKASH TYAGI:  
SHRI SITARAM KESRI:  
SHRI J. SUNDER LAL:  
SHRI S.K. TAPURIAH:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that leading industrialists of India recently paid a visit to Latin American countries in order to explore the possibilities of increased trade between India and Latin American countries;

(b) whether the Team has submitted any report to Government;

(c) if so, the areas where Indian goods have been found in great demand and the names of such goods;

(d) whether the Indian Trade Team could negotiate and strike agreements with the Latin American countries for supply of Indian goods during their visit to these countries; and

(e) if so, the nature of agreements reached and the terms thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Yes, Sir. (From 26th April to 28th May, 1969)

(b) Report is under preparation, and will be submitted shortly to Government.

(c) to (e). Till the report has been submitted to the Government question does not arise.

**Assignment for an I.C.S. Officer**

2368. SHRI D.N. PATODIA:  
SHRI JAI SINGH:  
SHRI HARDAYAL DEVGUN:  
SHRI YAJNA DATT SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an ICS Officer has been drawing salary since September, 1968 without having been assigned any work by Government;

(b) whether it is also a fact that this Officer was censured by the Public Accounts Committee in the past;

(c) whether it is further a fact that the State Government in whose cadre this Officer belonged has refused to accept him; and

(d) if so, the steps Government propose to take in the matter and the reasons for not providing any job to him since September, 1968?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) to (d). An officer of the ICS, who is a member of the Indian Foreign Service had to wait for some months for his posting, on account of certain administrative difficulties. Some adverse observations were made about the officer by the Public Accounts Committee. The State Govern-

ment, on whose Cadre he was originally borne prior to joining the I.F.S. were not willing to take him back into the State I.A.S. cadre as the Officer had been permanently seconded to the I.F.S. The officer has since been posted.

#### India's Imports

2369. SHRIMATI SAVITRI SHYAM: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quantum of India's dependence on imports of raw cotton, raw jute, crude oil, fertilizers and non-ferrous metals in 1968; and

(b) the percentage of decrease in their dependence?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). A statement giving the information is attached.

#### STATEMENT

Statement showing India's import of Raw Cotton, Raw Jute, Crude oil, Fertilizers and non-ferrous metals during the years 1968, 1967 and %age decrease (—) or increase (+) in 1968 over 1967.

(Value in lakhs Rupees)

S. No.	Items	1968	1967	%age decrease (—) or increase (+) in 1968 over 1967.
1.	Raw Cotton	93,87	93,54	+ .35
2.	Raw Jute	4,91	2,28	+115.35
3.	Crude Oil	55,77	57,94	— 3,75
4.	Fertilizers	180.05	116,28	+ 54.84
5.	Non ferrous metals	81,85	105,92	— 22.73

किसी सैनिक अधिकारी की एक स्थान पर नियुक्ति की अवधि

2370. श्री प० मु० सईद :

श्री रामस्वरूप विद्यार्थी :

श्री शा सुन्दर लाल :

श्री बलराज मधोक :

श्री भोम प्रकाश त्यागी :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सैनिक अधिकारियों को सामान्यतया एक स्टेशन पर कितने वर्षों के लिए तैनात किया जाता है ;

(ख) क्या इस बारे में कोई आदेश है ;

(ग) यदि हाँ, तो क्या सरकार का विचार उनकी एक-एक प्रति सभा पटल पर रखने का है ;

(घ) क्या इन आदेशों का दृढ़ता से पालन किया जाता है ; और

(ङ) सेना के उन वरिष्ठ अधिकारियों की संख्या कितनी है जो इस समय तीन वर्षों से अधिक समय से एक ही स्टेशन पर काम कर रहे हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (ग). वर्तमान आदेशों के अनुसार चिकित्सा अफसरों के अतिरिक्त सेना अफसर साधारणतः एक स्थान पर 2 से 3 वर्षों के लिए नियुक्त किए जाते हैं। सम्बन्धित प्रशासनिक निर्देशनों से उद्धरणों की प्रतियाँ संलग्न हैं। सभा पटल पर रखी जाती हैं। [पुस्तकालय में रख दी गईं। देखिये संख्या LT-1550-A/69]

(घ) आदेशों का यथासम्भव सेवाओं की गम्भीरता के अनुसार पालन किया जाता है।

(ङ) (5 चिकित्सा अफसरों समेत) 60।